IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

C.P-265(ND)/2017

IN THE MATTER OF:

Arush Forex Private Limited

.. PETITIONER

Vs.

Registrar of Companies

... RESPONDENT

SECTION:

Under Section 252 (3)

Order delivered on 15.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

#) —

For the Respondents

: -

For the R.D (N)

: Mr. Manish Raj, Company Prosecutor

ORDER

None appears for the petitioner. Ld. representative for the Regional Director is present.

The matter is posted for hearing on 19.9.2017 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

List on 19.9.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 15.9.2017